Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

Sl. No.	Category of stakeholders		ary of claims eceived		nary of claims admitted	Amount of continge ntclaims	Amount of claims rejected	Amount of claims under verificatio n	Details in Annexure	Remark,if any
		No. of clai ms	Amount	No. of clai ms	Amount					
1	Unpaid insolvency resolution process costs				Nil				NA	
2	Liquidation costs incurred till date				Nil				NA	
3	Secured financial creditors	3	24,00,29,365.9	3	24,00,29,365.9	Nil	Nil	Nil	1	Claim of South Indian Bank was considered as received in CIRP of CD.
4	Unsecured financial creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	2	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
6	Operational creditors (Employees)	1	6,85,833.00	1	Nil	Nil	Nil	6,85,833.00	4	
7	Operational creditors (Government Dues)	4	8,95,32,715.00	4	8,95,32,715.00	Nil	Nil	Nil	5	
	Operational creditors (other than Workmen,Employees and Government Dues)	2	15,01,86,445.7 0	2	15,01,86,445.7 0	Nil	Nil	Nil	6	

9	Other stakeholders, if any (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
Total	/	10	48,04,34,359.6	9	47,97,48,526	Nil	Nil	6,85,833.00		

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of secured financial creditors

Sl. No	Name of creditor		of claim eived			Details of cla	aim admit	ted			Amount of		Amount of claim	Amoun	Remar ks,if
			l		of claim	Amount coveredby security interest		of	guarantee	% share in total amou nt of claims admit ted	continge ntclaim	mutual dues, that may be set off	v	claim under verifica tion	any
1.				17,02,53,25 7.00	Secured	17,02,53,257.0 0	Yes		17,02,53,257.0	35.49	Nil	Nil	Nil	Nil	
2	Axis Bank Limited	12.04.2 023	3,83,96,038.4 1	3,83,96,038 .41	Secured	3,83,96,038.41	Yes		3,83,96,038.41	8.00	Nil	Nil	Nil	Nil	
3	The South Indian Bank Limited		3,13,80,070.4 9	3,13,80,070 .49	Secured	3,13,80,070.49	Yes		3,13,80,070.49	6.54	Nil	Nil	Nil		Claim of South Indian Bank was conside red as receive d in CIRP of CD.

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of unsecured financial creditors

	Name of creditor		of claim ived	D	etails of cl	aim admitted		Amount of contingent	Amount of a ny mutual		Amount of claim under	Remarks, if any
		receipt				Amount covered by guarantee	% share in total amount of claims admitted		dues, that may be set off	rejected	verification	
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	rec Date of	of claim eived Amount claimed	Total	Details of claim a	Nature			of any	I	Amount of claim under verification	
			тесері	cramieu	of claim admitted		claim	total amount of claims admitted		that may be set off			
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of operational creditors (Employees)

Sl. No.		Name of employee		of claim eived]	Details of claim ad	Amount of contingent			Amount of claim under	′		
	representative, if any			claimed	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	/U SHAIC	claim	mutual dues, that may be set off	rejected	verification	
1	NA	Rakesh Singh	06.05.20 23	6,85,833	Nil	NA	Unsecure d	NA	Nil	Nil	Nil	6,85,833	

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of operational creditors (Government Dues)

Sl. No		f Claimant	Details of claim received			Deta	ils of claim	admitted		Amount of		Amount of claim	Amount of claim	Remarks, if any
	Department	Government		Amount claimed	Amount of claim admitted	of claim	covered by	attachment	in total		mutual dues, that may be set off		under verification	
1	Deputy Commissioner of State Tax		12.04.2 023	7,71,31,8 89.00	7,71,31,88 9.00	Unsecu red	NA	NA	16.08	Nil	Nil	Nil	Nil	
2	Employee State Insurance Corporation			380188.0 0	380188.00	Unsecu red	NA	NA	0.08	Nil	Nil	Nil	Nil	
3	The Income Tax Officer (TDS)-1 (2) (3), Mumbai			47,29,080	47,29,080	Unsecu red	NA	NA	0.99	NA	NA	NA	NA	
4	Joint Commissioner (In Situ), Central Tax				72,91,558. 00	Unsecu red	NA	NA	1.52	NA	NA	NA	NA	

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of operational creditors (other than Workmen, Employees and Government Dues)

	- 1	Name of creditor	of claim eived			Details of clai	m admitted		Amount of contingent	l		1	Remarks, if any	
				Amount of claim admitted	of claim	Amount covered by lien or attachment pending disposal	lien /	covered by guarantee	% share in total amount of claims admitted		mutual dues, that may be set off		verification	
1	2 1 0			14,98,16,7 20.70	Unsecur ed	NA	NA	NA	31.23	Nil	Nil	Nil	Nil	
2		Milani & Associate	3,69,725		Unsecur ed	NA	NA	NA	0.08	Nil	Nil	Nil	Nil	

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023 (Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of other stakeholders, if any (other than financial creditors and operational creditors)

- 1			Category of stakeholders (of claim eived		De	etails of clain	n admitted			Amount of contingent	I		Amount of claim under	Remarks, if any	
•			shareholders /	Date of receipt	claimed	Amount of claim admitte d	of claim	attachment	attachment	J	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification		
N	Α	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	-
																	1